

PROFORMA FOR DECLARATION OF ASSETS
(As on 31-03-12)

Name of officer (In full) : Shweta Shrivastava
 Date of Birth : 11.06.1983
 Present post held : Civil Judge Class II, Kabirdham(c.g.)

Name of district, sub-division] Taluka and village in which Property is situated		Name and details of property		Immovable Property		How aquired, wheather by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom aquired
Housing and other buildings	Land	If not in own name, state in whose name held and his/her relationship with Govt. servant				
1	2	3	4	5		
Nil	Nil	Nil	Nil	Nil		Nil
Movable property(Valued Above 25,000/- of Rs.)						
Name of Articles						
Jewellery (Lump sum)						
3 Lacs						
Shares/Debanture						
Name of Issueing company				No. of shares		
1				2		
Nil				Nil		
Life insurance policy & others						
Name of Issueing company				Amount		
1				2		
Nil				Nil		

Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	Nil	Nil	Nil
2) Savings Bank A/CS	Nil	Nil	Nil
3) PPF	Nil	Nil	Nil
4) GPF	Nil	Nil	Nil
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Shweta

10/01/13

Signature & Date

SHWETA SHRIVASTAVA
CIVIL JUDGE CLASS II
KAWAROH (C.S.)